

issued to the infiltrators from Bangladesh into West Bengal.

(b) has any check been carried out about the Bangladeshi's illegally settled in other Districts of Bihar, West Bengal and Other States;

(c) if so, the details thereof, Statewise; and

(d) the steps Government propose to take to round up all Bangladeshi's in the country and to deport them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d) The Pilot Scheme for the issue of identity cards in border areas is being presently implemented in the States of Gujarat and Rajasthan. It has also been decided to issue such cards in the border areas of the States of Punjab and Jammu and Kashmir. A decision to issue such cards in West Bengal has not yet been taken.

The Prevention of Infiltration of Foreigners Scheme under which additional posts have been sanctioned is in operation in the states of Assam, Meghalaya, Tripura and West Bengal. They and the district police in these states and other states take action under law against foreigners including Bangladeshis in various States.

Issue of Commemorative Postal Stamp of Great Saint Dynareshwar

7374. SHRI RAM NAIK. Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that the Maharashtra State is observing Seventh Centenary year of great Saint Dynareshwar's Dnyaneshwari, a treatise on "Bhagwad

Geeta" from 27 March, 1990 to 26 March, 1991.

(b) if so, whether there is a proposal to issue a commemorative postal stamp of Saint Dynareshwara; and

(c) if so, when the stamp is likely to be released?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) The proposal is for the issue of stamp on Dnyaneshwari, and not on Saint Dayaneshwar.

(c) The issue is being considered for the year 1990.

Electronic Telephone Exchange in Shrivardhan in Raigad District

7375. SHRI A.R. ANTULAY. Will the Minister of COMMUNICATIONS be pleased to state.

(a) the number of subscribers having telephone facility in Shrivardhan in Raigad District, as on 31 March, 1990;

(b) the number of pending applications for telephone connections in Shrivardhan and Raigad district of Maharashtra;

(c) whether Government have allocated funds for the sanctioned electronic exchange equipment to be purchased and installed at Shrivardhan in 1990-91 so that pending applicants can be accommodated; and

(d) if so, the details thereof and if not, when the waiting list is likely to be covered?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) 192.

(b) 28 in Shrivardhan and 1488 in Raigad district as on 31.3.90.

(c) and (d). electronic exchange has been planned for commissioning at Shrivardhan in Raigad District during 90-91 and funds will be allocated for the same.

Import of Seeds

7376. SHRI A.R. ANTULAY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to continue the import of seeds for agricultural purposes:

(b) if so, the reasons therefor:

(c) whether Government have received any suggestions from the agricultural scientists for stopping the import of seeds; and

(d) if so, how long Government propose to continue the import of seeds?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Yes, Sir.

(b) For upgradation of planting material through transfer of technology and seeds of parental lines and also to secure for the farmers high quality seeds available abroad to maximise yield, increase in productivity and farm incomes.

(c) Yes, Sir.

(d) The New Policy on Seed Development and Import and Export Policy, which deals with import of seeds, are reviewed from time to time.

[*Translation*]

Complaints Against Regional Passport Office, Jaipur

7377. PROF. RASA SINGH RAWAT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have received any complaints about corruptions prevailing in the regional passport office in Jaipur;

(b) if so, the number of such complaints received during the last three years and the officials against whom complaints were made; and

(c) the action taken by Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) to (c). A total of 10 complaints were received during 1987 to 1989 in the Ministry alleging corruption in Passport Office, Jaipur involving following officials:

<i>Officer</i>	<i>Number</i>
1	2
Passport Officer	1
Public Relations Officer	1
Superintendents	3
Assistants	2
Upper Division Clerks	2
Lower Division Clerks	4
Peons	1

8 complaints were investigated and it was found that in 5 cases allegations had no